

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/10136/2025 ARBA/16/2025	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI VS KAIBALYA MOHANTY	AJIT PATNAIK VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/000092/2018
2	D-BLAPL/9388/2025 BLAPL/3473/2025	RUPESH SAHU VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	JONK /214 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000749/2024
3	D-BLAPL/9432/2025 BLAPL/3474/2025	TAPAN KUMAR JENA VS STATE OF ODISHA	RAKESH BEHERA VS	BRAHMANITARANG /343 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000141/2024
4	D-BLAPL/9471/2025 BLAPL/3475/2025	HARIHAR SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BHUBAN /546 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000536/2024
5	D-BLAPL/9472/2025 BLAPL/3476/2025	AMARENDRA JENA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KUAKHIA /436 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002752/2024
6	D-BLAPL/9296/2025 BLAPL/3477/2025	GANGADHAR DHAREI @ DHEKAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARPALLI /108 /2024 DIST.AND SESSIONS JUDGE,BARGARH CT/0000051/2024
7	D-BLAPL/9548/2025 BLAPL/3478/2025	NIHARIKA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAXMISAGAR P.S. /164 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000224/2024
8	D-BLAPL/9551/2025 BLAPL/3479/2025	GANGADHAR MALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /54 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000076/2025
9	D-BLAPL/8952/2025 BLAPL/3480/2025	BIRA @ BIRABAR PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	JARAPADA /168 /2012 A.D.J.,ANGUL(Anugul) CT/0000059/2013
10	D-BLAPL/9322/2025 BLAPL/3481/2025	DEEPAK PALEI @ DEEPAK PALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /291 /2024 NYAYADHIKARI,PURI(Puri) GR/0000821/2024
11	D-BLAPL/9543/2025 BLAPL/3482/2025	REPO @ BAPUN SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /319 /2022 A.D.J.,UDALA(Mayurbhanj) ST/0000002/2025

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12	D-BLAPL/9333/2025 BLAPL/3483/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHIRPANI P.S. /162 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000020/2025
13	D-BLAPL/9384/2025 BLAPL/3484/2025	SIBA PRASAD JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	BALIAPAL /136 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000330/2019
14	D-BLAPL/9546/2025 BLAPL/3485/2025	PRAMOD KUMAR BHABASAGAR VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000007/2025
15	D-BLAPL/9533/2025 BLAPL/3486/2025	PANKAJ NAHAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAMBHA (KHALLIKOTE) /151 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000433/2025
16	D-BLAPL/9542/2025 BLAPL/3487/2025	PRASANTA MUKHI @ KHAKA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /25 /2022 A.D.J.,UDALA(Mayurbhanj) ST/0000186/2022
17	D-BLAPL/9554/2025 BLAPL/3488/2025	TUKUNA BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUNUPUR /182 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000096/2024
18	D-BLAPL/9526/2025 BLAPL/3489/2025	TIKI @ SHANTILATA SETHI VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /348 /2024 A.D.J.,UDALA(Mayurbhanj) ST/0000192/2025
19	D-BLAPL/9555/2025 BLAPL/3490/2025	AKHIL CLEMENT SURESH VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000028/2025
20	D-BLAPL/9531/2025 BLAPL/3491/2025	PRABHA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /283 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000810/2023
21	D-BLAPL/9527/2025 BLAPL/3492/2025	SRIVAS SANA@ KUTU @ TITU VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /212 /2020 A.D.J.,UMERKOTE(Nabarangapur) TR/0000032/2020
22	D-BLAPL/9561/2025 BLAPL/3493/2025	NARESH SUNA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /310 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001149/2024
23	D-BLAPL/9568/2025	RAHUL @ PRAVAKAR SAHOO	CHIRANJIB ROUT	TALCHER TOWN /168 /2025

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	BLAPL/3494/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000014/2025
24	D-BLAPL/8080/2025 BLAPL/3495/2025	SANJIB MANAHIRA @ BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /98 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000066/2024
25	D-BLAPL/9232/2025 BLAPL/3496/2025	BATI @ NARENDRA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /395 /2023 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000020/2024
26	D-BLAPL/9569/2025 BLAPL/3497/2025	RAJU @ RAJKISHORE SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BANTALA /73 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000275/2025
27	D-BLAPL/9433/2025 BLAPL/3498/2025	SUBHAKANTA JENA VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /166 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000348/2025
28	D-BLAPL/9530/2025 BLAPL/3499/2025	RAJAT KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /572 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Anug GR/0001812/2024
29	D-BLAPL/9570/2025 BLAPL/3500/2025	HATI @ SHAKTI NAIK @ SHAKTI PRASAD NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANARAPAL /259 /2023 A.D.J.,ANGUL(Anugul) CT/0000320/2023
30	D-BLAPL/9332/2025 BLAPL/3501/2025	PINTU @ SAROJ KUMAR BHOI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KEONJHAR SADAR /457 /2024 DISTRICT & SESSIONS JUDGE,KEONJHAR(Anug ST/0000127/2024
31	D-BLAPL/9579/2025 BLAPL/3502/2025	SRIKANTA JENA @ KALIA VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /4 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000021/2025
32	D-BLAPL/8913/2025 BLAPL/3503/2025	DINESH KORE VS STATE OF ODISHA	BHARAT LAXMANRAO BORIKAR VS	JONK /40 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA(Anug CT/0000133/2025
33	D-BLAPL/7886/2025 BLAPL/3504/2025	SAMIR KALIA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PUTASINGH /58 /2022 A.D.J., GUNUPUR(Rayagada) CT/0000006/2024
34	D-BLAPL/9528/2025 BLAPL/3505/2025	PANA MURMU VS	DALIRANI BEHURAY VS	UDALA /19 /2024 A.D.J.,UDALA(Mayurbhanj)

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35	D-BLAPL/9582/2025 BLAPL/3506/2025	STATE OF ODISHA RATIKANTA DAS @ KANHU VS STATE OF ODISHA	ASHOK KUMAR JENA VS	ST/000034/2025 BADACHANA /6 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/000034/2025
36	D-BLAPL/9584/2025 BLAPL/3507/2025	KARTIKA SETHI @ KARTIK SETHI VS STATE OF ODISHA	DEBASIS SWAIN VS	TIGIRIA /196 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000156/2024
37	D-BLAPL/9601/2025 BLAPL/3508/2025	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	BIDHU BHUSANA MOHAPATRA VS	KUJANGA /116 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000235/2025
38	D-BLAPL/9602/2025 BLAPL/3509/2025	SUSHANTA @ SUSANTA KUMAR SWAIN VS STATE OF ODISHA	BIDHU BHUSANA MOHAPATRA VS	KUJANGA /116 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000235/2025
39	D-BLAPL/9524/2025 BLAPL/3510/2025	NEPAL JAGADALA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000038/2024
40	D-BLAPL/9108/2025 BLAPL/3511/2025	BRAJAKISHOR SINGH VS STATE OF ODISHA	SATYA SHIVA DASH VS	/ /0 A.D.J.,PATTAMUNDAI(Kendrapara) TR/0000636/2025
41	D-BLAPL/8840/2025 BLAPL/3512/2025	SAMIR NAIK VS STATE OF ODISHA	ADITI HOTA VS	MOTANGA /6 /2023 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000175/2023
42	D-BLAPL/8999/2025 BLAPL/3513/2025	ALTAH HUSSEIN @ SADDAM VS STATE OF ODISHA	LALITENDU MISHRA VS	RAGHUNATHPALI /254 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000181/2021
43	D-BLAPL/9138/2025 BLAPL/3514/2025	BAPI NAIK VS STATE OF ODISHA	PARSURAM PANDA VS	NIHALPRASAD /41 /2025 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000004/2025
44	D-BLAPL/9287/2025 BLAPL/3515/2025	SK. AZAD VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPECIAL CRIME UNIT /14 /2023 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000576/2023
45	D-BLAPL/9316/2025 BLAPL/3516/2025	NITESH KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000048/2024

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46	D-BLAPL/9580/2025 BLAPL/3517/2025	RATIKANTA DAS @ KANHU VS STATE OF ODISHA	ASHOK KUMAR JENA VS	BALICHANDRAPUR /512 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002642/2024
47	D-BLAPL/9355/2025 BLAPL/3518/2025	SUSANTA ROUT @ HAPPY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	MANCHESWAR P.S. /613 /2024 AD-HOC ADDL.DIST. JUDGE (FTSC), BH TR/0000598/2024
48	D-BLAPL/9581/2025 BLAPL/3519/2025	RATIKANTA DAS @ KANHU VS STATE OF ODISHA	ASHOK KUMAR JENA VS	BADACHANA /25 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000108/2025
49	D-BLAPL/9594/2025 BLAPL/3520/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /3 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000700/2025
50	D-BLAPL/9517/2025 BLAPL/3521/2025	AJAYA S @ S.AJAYA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000004/2025
51	D-BLAPL/8979/2025 BLAPL/3522/2025	PRAMOD HARIJAN @ PHUNDA @ HUNDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /6 /2025 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000006/2025
52	D-BLAPL/9385/2025 BLAPL/3523/2025	KAILASH MALLIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	DASPALLA /45 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000014/2025
53	D-BLAPL/9424/2025 BLAPL/3524/2025	ACHYUTANANDA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	MANIABANDHA /30 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000092/2025
54	D-BLAPL/9455/2025 BLAPL/3525/2025	CHIKU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	RAGHUNATHPALI /567 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000030/2025
55	D-BLAPL/9559/2025 BLAPL/3526/2025	DASARATHA SENAPATI VS STATE OF ODISHA	SAMARESH PATTNAIK VS	KUJANGA /558 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001199/2024
56	D-BLAPL/9578/2025 BLAPL/3527/2025	BUNTY @ AMIT SWAIN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /301 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000220/2024
57	D-BLAPL/9277/2025	B. SIRI @ SRIMANDIRA PRADHAN	SANJIB KUMAR BHANJADEO	RAMBHA (KHALLIKOTE) /74 /2024

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	BLAPL/3528/2025	VS STATE OF ODISHA	VS	A.D.J.,KHALLIKOTE(Ganjam) ST/0000021/2025
58	D-CMAPL/12351/2025 CMAPL/102/2025	SUDHI SURENDRAN VS UNION OF INDIA	ADV. VS	// ()
59	D-CMAPL/11437/2025 CMAPL/103/2025	MD. SHAHID VS STATE OF ODISHA	PRATYASISH MOHANTY VS	// ()
60	D-CMAPL/12624/2025 CMAPL/104/2025	SARASWATI NAYAK VS BIHARI SAHOO	SOUBHAGYA KUMAR DASH VS	// ()
61	D-CMP/12430/2025 CMP/476/2025	SANJAY KUMAR SAHU VS HARIPARIYA PATTNAIK	SUVASHISH PATTNAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001780/2018
62	D-CMP/11493/2025 CMP/477/2025	SK.ABASH @ MAKDUM ALLI VS SK.ARFAN ALLI	MAHESWAR MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasanagar) Fd/0000260/1986
63	D-CMP/12449/2025 CMP/478/2025	USHARANI NAYAK VS LATIKA PATRA @ NAYAK	PRAFULLA CH. ACHARYA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000291/2022
64	D-CMP/11210/2025 CMP/479/2025	SHANTILATA MOHAPATRA VS BALUNKESWAR MOHAPATRA	ASHOK KUMAR MOHAPATRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000216/2023
65	D-CMP/12231/2025 CMP/480/2025	BAILOCHAN BISWAL VS TRILOCHAN BISWAL	BASUDEV PUJARI VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapada) CS/0000302/2019
66	D-CMP/9710/2025 CMP/481/2025	PRADIPTA SINGH VS SURYA KUMAR SINGH	NITYANANDA BEHURIA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK TRP(C)/0000004/2022
67	D-CMP/11459/2025 CMP/482/2025	CROSS ROAD EDUCATIONAL AND CHARITABLE TRUST,KHURDA VS JYOTI RANJAN MALLICK	AMIT PRASAD BOSE VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000005/2023
68	D-CMP/12698/2025 CMP/483/2025	JAYANTILATA JENA VS	PRAJNA SARITA MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE

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69	D-CMP/9881/2025 CMP/484/2025	RADHAKRUSHNA BARIK SANWARMAL MODI VS SHYAMSUNDAR MODI	BIBHUTI BHUSAN MISHRA 2 VS	CS/0000215/2022 // 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK TS/0000225/1985
70	D-CMP/9724/2025 CMP/485/2025	GEETANJALI @ GITANJALI PADHI VS SURJYANARYAN PATRA	DR.KEDARNATH TRIPATHY VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR CMA/0000004/2024
71	D-CMP/9342/2025 CMP/486/2025	RABINDRANATH KHATUA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// DISTRICT & SESSIONS JUDGE,JAGATSIPATNA CVREV/0000006/2023
72	D-CMP/11731/2025 CMP/487/2025	VIKASH BHARATI EDUCATIONAL TRUST VS GAGAN BIHARI BHUYAN	RANJAN KUMAR ROUT VS	// 5TH ADDL.SESSIONS JUDGE, BBSR(Khordha) Fao/0000143/2024
73	D-CMP/12670/2025 CMP/488/2025	RAMJILAL NAIK VS SURESH NAIK	DEBABRATA DASH VS	// CIVIL JUDGE (SD),DHARAMGARH(Kalahandi) CS/0000081/2024
74	D-CMP/11613/2025 CMP/489/2025	PRATAP PUJHARI VS DROPADI PUJHARI	JIBAN RANJAN DASH VS	// CIVIL JUDGE (S.D.),JAIPATNA(Kalahandi) Fd/0000125/2016
75	D-CMP/12436/2025 CMP/490/2025	CHRISTODAS PRADHAN VS MANTHANA PRADHAN	SARADA PRASAD DASH VS	// CIVIL JUDGE(SR. DIVISION),G.UDAYAGIRI CMA/0000006/2023
76	D-CMP/12372/2025 CMP/491/2025	HARIHAR SAHOO VS SATYABADI MANTRY	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD), BADAMBA(Cuttack) CS/0000040/2024
77	D-CONTC/9708/2025 CONTC/1586/2025	URMILA SAHOO VS SULOCHANA DAS, PRINCIPAL CUM SECY., SSB COLLEGE, KENDRAPARA	ADV. VS	// () //
78	D-CONTC/12267/2025 CONTC/1587/2025	PRAKASH KUMAR MOHAPATRA VS PRIYABRATA PANDA, C.E.O I/C, URBAN CO OPERATIVE BANK LTD., CUTTACK	ADV. VS	// () //
79	D-CONTC/12271/2025 CONTC/1588/2025	HEMANTA KUMAR PRADHAN VS MADHUSMITA NANDA, O.E.S.	ADV. VS	// () //

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80	D-CONTC/12467/2025 CONTC/1589/2025	DUTIA CHANDRA PATEL VS ALOK KAR, ADDL. SECY. TO GOVT. DEPT. OF W.R, ODISHA	ADV. VS	// 0 //
81	D-CONTC/12470/2025 CONTC/1590/2025	BASANTA KUMAR SWAIN VS DR.SUDHANSHU SARANGI,IPS	ADV. VS	// 0 //
82	D-CONTC/12472/2025 CONTC/1591/2025	KORA MADALA VS AMRESH KUMAR,MD,ODISHA HYDRO POWER CO. LTD.,BBSR,KHORDHA	ADV. VS	// 0 //
83	D-CONTC/12477/2025 CONTC/1592/2025	KANHU CHARAN BEHERA VS TUSAR JYOTI RANJAN,TAHASILDAR, BARANG, CUTTACK	ADV. VS	// 0 //
84	D-CONTC/12508/2025 CONTC/1593/2025	GANGADHAR MOHANTY VS SMITA MOHANTY, D.I.G OF REGISTRATION, CUTTACK	SOUBHAGYA KUMAR RATH VS	// 0 //
85	D-CONTC/12424/2025 CONTC/1594/2025	YAGYANSIS RAY VS DHARMENDRA MALLIK,OAS	ADV. VS	// 0 //
86	D-CONTC/12468/2025 CONTC/1595/2025	TIKCHAN ADBANG VS ALOK KAR, ADDL. SECY. TO GOVT. DEPT. W.R, ODISHA	ADV. VS	// 0 //
87	D-CONTC/12478/2025 CONTC/1596/2025	MD.KASIM ALI VS ANU GARG,IAS	ADV. VS	// 0 //
88	D-CONTC/12520/2025 CONTC/1597/2025	NILAKANTHA DASH VS PRIYABRATA PANDA,CEO,URBAN COOPERATIVE BANK LTD.,CUTTACK	RAMANIKANTA PATTANAİK VS	// 0 //
89	D-CONTC/12534/2025 CONTC/1598/2025	DR.BIJOY KUMAR MOHANTY VS PRAVAT KUMAR ROUL, V.C, OUAT, BBSR	SAIBRATA RATH VS	// 0 //
90	D-CONTC/11335/2025 CONTC/1599/2025	ANURAKTA DAS VS BILASH KUMAR BEHERA,ENGINEER-IN-CHIEF,OISIP,CUTTACK	ADV. VS	// 0 //
91	D-CONTC/12593/2025	BHAJAMAN BEHERA	ADV.	//

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	CONTC/1600/2025	VS SANJIB KUMAR MISHRA,IAS	VS	0 //
92	D-CONTC/12607/2025 CONTC/1601/2025	BELALSINGH GOND VS BHABANA SAHU,BEO,AMBABHONA	ADV. VS	// 0 //
93	D-CONTC/12552/2025 CONTC/1602/2025	DR.BIJAYA KUMAR MISHRA VS PRAVAT KUMAR ROUL, V.C .O.U.A.T, BBSR	SAIBRATA RATH VS	// 0 //
94	D-CONTC/12608/2025 CONTC/1603/2025	BIJU BAG VS SATYABRATA SAHU,ADDL. CHIEF SECY., HOME DEPT.	ADV. VS	// 0 //
95	D-CONTC/12609/2025 CONTC/1604/2025	SADIK KHAN VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, O.A.S.	ADV VS	// 0 //
96	D-CONTC/8824/2025 CONTC/1605/2025	ASHOK KUMAR MOHANTY VS USHA PADHI, IAS	ADV. VS	// 0 //
97	D-CONTC/12615/2025 CONTC/1606/2025	PREMANANDA BHOI VS SEVASHREE BHOI,BEO,DHANKAUDA	ADV. VS	// 0 //
98	D-CONTC/12727/2025 CONTC/1607/2025	SCHOOL MANAGING COMMITTEE OF HARISCHANDRAPUR HIGH SCHOOL, MAYURBHANJ VS HEMANTA SOY, COLLECTOR CUM D.M,MAYURBHANJ	ADV. VS	// 0 //
99	D-CONTC/8375/2025 CONTC/1608/2025	NALINI KUMAR MOHANTY VS SUJAY KUMAR PATI, TAHASILDAR, CUTTACK SADAR	BISWANATH BEHERA VS	// 0 //
100	D-CONTC/12558/2025 CONTC/1609/2025	PREMANANDA SATPATHY VS SARAT KUMAR DEURY,TAHASILDAR I/C, BRAHMAGIRI	ANINDYA KUMAR MISHRA VS	// 0 //
101	D-CONTC/12569/2025 CONTC/1610/2025	SATYANANDA NAIK VS DWIJADAS BASAK,CEO,TPNODL,BALASORE	ADV. VS	// 0 //
102	D-CONTC/12589/2025 CONTC/1611/2025	SAROJINI BHOI VS	ADV VS	// 0

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103	D-CONTC/12627/2025 CONTC/1612/2025	SHALINI PANDIT, I.A.S JOGENDRA NATH GHARAI VS SUDEEP DAKUA,ZONAL MANAGER,UCO BANK,BALASORE	ADV. VS	// // ()
104	D-CONTC/12705/2025 CONTC/1613/2025	NABAKISHORE PATI VS SHALINI PANDIT, IAS	NIROD KUMAR SAHU VS	// ()
105	D-CONTC/12713/2025 CONTC/1614/2025	CHINMAYA NAYAK VS Y.B.KHURANIA,IPS	ADV. VS	// ()
106	D-CONTC/12672/2025 CONTC/1615/2025	ANJALI SADANGI VS SASANAMU DHANANJAYA,BEO,BHANJANAGAR	ADV. VS	// ()
107	D-CRLMA/9597/2025 CRLMA/43/2025	JHARANA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	RAMBHA (KHALLIKOTE) /879 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/000064/2024
108	D-CRLMC/9307/2025 CRLMC/1289/2025	BISWAJIT NAYAK VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	BHADRAK TOWN /191 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0000871/2024
109	D-CRLMC/9318/2025 CRLMC/1290/2025	SANDHYARANI MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	DHAULI PS /126 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000958/2023
110	D-CRLMC/9319/2025 CRLMC/1291/2025	RAKESH KUMAR TRIPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ANGUL TOWN /676 /2018 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001761/2018
111	D-CRLMC/8650/2025 CRLMC/1292/2025	SANAT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /46 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000055/2024
112	D-CRLMC/9301/2025 CRLMC/1293/2025	SARAT CHANDRA ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BYREE /202 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002126/2024
113	D-CRLMC/9404/2025 CRLMC/1294/2025	SRIKRUSHNA PRADHANI VS STATE OF ODISHA	SANJIB MOHANTY VS	BALLIGUDA /59 /2025 A.D.J.,BALLIGUDA(Kandhamal) Spl/0000059/2025

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114	D-CRLMC/9153/2025 CRLMC/1295/2025	NARENDRA ROUT VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000121/2024
115	D-CRLMC/9454/2025 CRLMC/1296/2025	GUNU@PAPUNI MOHARANA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	PATTAMUNDAI RURAL PS /450 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000864/2023
116	D-CRLMC/9474/2025 CRLMC/1297/2025	PRADYUMNA KUMAR MISHRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	TANGI /257 /2022 J.M.F.C.(II),CUTTACK(Cuttack) GR/0003427/2022
117	D-CRLMC/8530/2025 CRLMC/1298/2025	UMA SANKAR PARIDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	BALIANTA P.S. /266 /2021 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000760/2021
118	D-CRLMC/9507/2025 CRLMC/1299/2025	BINA@BINOD MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	MAHANGA /234 /2021 A.D.J.,SALIPUR(Cuttack) ST/0000024/2022
119	D-CRLMC/9161/2025 CRLMC/1300/2025	KHURSID KHAN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /14 /2019 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000230/2019
120	D-CRLMC/9041/2025 CRLMC/1301/2025	BHABANI SHANKAR SWAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	BYREE /155 /2019 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001697/2019
121	D-CRLMC/9159/2025 CRLMC/1302/2025	ARIJIT BHATTACHARYA VS STATE OF ODISHA	BISWAJIT NAYAK VS	SAHID NAGAR P.S. /189 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0005499/2024
122	D-CRLMP/9389/2025 CRLMP/425/2025	RITUBALA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	//0 () //
123	D-CRLMP/9434/2025 CRLMP/426/2025	JANAKI ROUT VS STATE OF ODISHA	BRUNDABAN ROUT VS	PATTAMUNDAI /165 /2024 () //
124	D-CRLMP/9412/2025 CRLMP/427/2025	JAGADISH PRASAD VERMA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BALASORE TOWN /181 /2024 () //
125	D-CRLMP/9534/2025	P.MIRA KUMARI	ALOK KUMAR DAS	//0

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	CRLMP/428/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/9523/2025 CRLMP/429/2025	GOPINATH NAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //
127	D-CRLMP/9276/2025 CRLMP/430/2025	N.RAMESH RAJU VS STATE OF ODISHA	BINI MISHRA VS	ATTABIRA /350 /2024 () //
128	D-CRLREV/5021/2025 CRLREV/179/2025	MANOJ KUMAR BEHERA VS BHAGYALAXMI PANDA	DEBASIS PANIGRAHI VS	//0 DISTRICT & SESSIONS JUDGE,PURI(Pur CRREV/000029/2023
129	D-CRLREV/7215/2025 CRLREV/180/2025	DIPU@BALIA SETHI VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	HINJILI (ASKA) /141 /2022 2ND A.D.J.,BERHAMPUR(Ganjam) Juv/000010/2023
130	D-EXP/12129/2025 EXP/4/2025	HARMOHAN BEHERA VS SURYA NARAYAN PANIGRAHI	ADV. VS	// () //
131	D-FAO/11026/2025 FAO/137/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK VS BAIDYANATH BAGH	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000228/2018
132	D-FAO/12422/2025 FAO/138/2025	NAIDU VENKAT RAO VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000130/2024
133	D-ITA/12465/2025 ITA/9/2025	PRINCIPAL COMMISSIONER OF INCOME TAX,EXEMPTION,HYDERABAD VS M/S. KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY,BBSR	SUBASH CHANDRA MOHANTY,SR.S.C VS	// () //
134	D-LAA/11453/2025 LAA/14/2025	KRUSHNA MOHANTY VS SPL. LAND ACQUISITION OFFICER, MAYURBHANJ	SASWATI MOHAPATRA VS	// () //
135	D-MACA/7989/2025 MACA/377/2025	M/S. ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS RAJENDRA SIKANDAR	AMIT KUMAR NATH VS	// A.D.J.,BARGARH(Bargarh) Mac/000015/2019
136	D-MATA/12659/2025 MATA/131/2025	IPSITA NANDA VS	BISHNU CHARAN SWAIN VS	// JUDGE,FAMILY COURT,JAGATSINGPUR

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137	D-OTAPL/9386/2025 OTAPL/30/2025	SATYABRATA PATI COMMISSIONER OF CUSTOMS,(PREVENTIVE) BHUBANESWAR VS YASHOVARDHAN LOHIA	TUSHAR KANTI SATAPATHY, SR.S.C VS	CP/0000647/2019 // ()
138	D-OTAPL/9350/2025 OTAPL/31/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BHUBANESWAR VS M/S. CHAMONG TEE EXPORTS PVT. LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
139	D-RPFAM/12752/2025 RPFAM/91/2025	JULLIET PRADHAN VS MAYANK SIDDHARTHA	ANURAG PATI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack)
140	D-RSA/10987/2025 RSA/160/2025	MOTILAL PATEL@MOHIT PATEL VS RABI SHANKAR PATEL	AMIT PRASAD BOSE VS	Crp/0000044/2018 // A.D.J.,PADAMPUR(Bargarh)
141	D-RVWPET/12416/2025 RVWPET/92/2025	JHASAKETAN SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// ()
142	D-RVWPET/8766/2025 RVWPET/93/2025	CHATTI JAGAN MOHAN VS CHATTI CHANDRA SEKHAR RAO	S.S.RAO(SR.ADV.) VS	// ()
143	D-RVWPET/6537/2025 RVWPET/94/2025	CRPF ,EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI VS RAMESH CHANDRA SENAPATY	DIPTI RANJAN BHOKTA (C.G.C.) VS	// ()
144	D-RVWPET/12728/2025 RVWPET/95/2025	HARSH KUMAR PRIMUS LAKRA VS STATE OF ODISHA	ADV. VS	// ()
145	D-RVWPET/8610/2025 RVWPET/96/2025	SAROJ KUMAR DAS VS M/S G.C. SECURITY SERVICES (P) LTD.	DEEPAK KUMAR PANI VS	// ()
146	D-TRP(C)/12632/2025 TRP(C)/97/2025	SUNITA SETHI VS RAJANIKANTA SETHI	AKSHAYA KUMAR SUBUDHI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack)
147	D-TRPCRL/8026/2025 TRPCRL/26/2025	PAPUN KUMAR SAHOO VS ANKITA SAHOO	ARUNA KUMAR NAYAK VS	CP/0000099/2025 // S.D.J.M.,CUTTACK SADAR(Cuttack) CMC/0000089/2024

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148	D-WA/12481/2025 WA/659/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	VS	// 0 //
149	D-WA/12322/2025 WA/660/2025	STATE OF ODISHA VS PRADIPTA KUMAR SAHOO	SANJIB SWAIN, A.G.A. VS	// 0 //
150	D-WA/12263/2025 WA/661/2025	STATE OF ODISHA VS BIBHUTI BHUSAN SAMAL	SACHIDANANDA NAYAK, A.S.C. VS	// 0 //
151	D-WA/12270/2025 WA/662/2025	STATE OF ODISHA VS HEMALATA SAHOO	GAYATRI PATRA, A.S.C. VS	// 0 //
152	D-WA/12401/2025 WA/663/2025	STATE OF ODISHA VS PRASANTA KUMAR SATAPATHY	CHANDRAKANTA PRADHAN, A.G.A. VS	// 0 //
153	D-WA/12400/2025 WA/664/2025	STATE OF ODISHA VS PADMANAV SAHU	JATESWAR NAYAK, A.G.A. VS	// 0 //
154	D-WA/12402/2025 WA/665/2025	STATE OF ODISHA VS PANKAJINI BISWAL	JATESWAR NAYAK, A.G.A. VS	// 0 //
155	D-WA/12463/2025 WA/666/2025	STATE OF ODISHA VS HADIBANDHU SAHOO	UMESH CHANDRA BEHURA, A.G.A. VS	// 0 //
156	D-WA/12473/2025 WA/667/2025	STATE OF ODISHA VS RADHAKANTA JOSHI	SACHIDANANDA NAYAK,A.S.C VS	// 0 //
157	D-WA/12587/2025 WA/668/2025	STATE OF ODISHA VS MADAN MOHAN SWAIN	PRAVAT KUMAR PANDA, A.S.C. VS	// 0 //
158	D-WA/12588/2025 WA/669/2025	STATE OF ODISHA VS GOUTAM CHANDRA PRUSTY	SACHIDANANDA NAYAK, A.S.C. VS	// 0 //
159	D-WP(C)/12291/2025	SITA RAM SAHU	GOKULANANDA SAHU	//

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	WP(C)/9040/2025	VS REGISTRAR,CO-OPERATIVE SOCIETIES, ODISHA	VS	0 //
160	D-WP(C)/12437/2025 WP(C)/9041/2025	SIBANANDA PRADHAN VS UNION OF INDIA	JYOTI RANJAN DEO VS	// 0 //
161	D-WP(C)/12483/2025 WP(C)/9042/2025	GOUTAM KUMAR JENA VS CHAIRMAN STATE POLLUTION CONTROL BOARD , ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
162	D-WP(C)/12507/2025 WP(C)/9043/2025	DHABALESWAR PATTANAİK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
163	D-WP(C)/12562/2025 WP(C)/9044/2025	VISIONTEK CONSULTANCY SERVICES PVT. LTD., BBSR VS ODISHA INDUSTRIAL INFRASTRUCTURE DRVELOPMENT CORPORATION,BBSR	SHOVAN MISHRA VS	// 0 //
164	D-WP(C)/12498/2025 WP(C)/9045/2025	PRAMOD KUMAR SAHU VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BBSR	LAXMAN PRADHAN VS	// 0 //
165	D-WP(C)/12285/2025 WP(C)/9046/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
166	D-WP(C)/12510/2025 WP(C)/9047/2025	MURALI MUDULI VS FOOD CORPORATION OF INDIA, NEW DELHI	BRUNDABAN ROUT VS	// 0 //
167	D-WP(C)/12469/2025 WP(C)/9048/2025	AKHIL KUMAR MAJHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
168	D-WP(C)/12501/2025 WP(C)/9049/2025	CHANDESWAR BISWAL VS FOOD CORPORATION OF INDIA, NEW DELHI	BRUNDABAN ROUT VS	// 0 //
169	D-WP(C)/12511/2025 WP(C)/9050/2025	BABURI ROUT VS FOOD CORPORATION OF INDIA, NEW DELHI	BRUNDABAN ROUT VS	// 0 //
170	D-WP(C)/12120/2025 WP(C)/9051/2025	ANANTA PRASAD MEHER VS	NIHAL RATH VS	// 0

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171	D-WP(C)/12528/2025 WP(C)/9052/2025	STATE OF ODISHA BISWA RANJAN DHAL VS TAHASILDAR, BBSR.	ATUL TRIPATHY VS	// // 0 //
172	D-WP(C)/12539/2025 WP(C)/9053/2025	LINGARAJ NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
173	D-WP(C)/12352/2025 WP(C)/9054/2025	LILIMA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
174	D-WP(C)/12513/2025 WP(C)/9055/2025	JAYANTI BALA SAMAL VS COLLECTOR, JAJPUR	PRASANTA KUMAR PANDA VS	// 0 //
175	D-WP(C)/10566/2025 WP(C)/9056/2025	MINATI MOHAPATRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
176	D-WP(C)/12482/2025 WP(C)/9057/2025	LAXMIDHAR MOHANTA VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD (TPNODL), BALASORE	SUSANTA SEKHAR PARIDA VS	// 0 //
177	D-WP(C)/11979/2025 WP(C)/9058/2025	KUNTALA MAJHI VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
178	D-WP(C)/12517/2025 WP(C)/9059/2025	M/S. MISRILALL MINES PVT. LTD., JAJPUR VS UNION BANK OF INDIA	SANDEEP PARIDA VS	// 0 //
179	D-WP(C)/12543/2025 WP(C)/9060/2025	PRAMITA SETHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
180	D-WP(C)/12486/2025 WP(C)/9061/2025	LAXMIDHAR MAHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
181	D-WP(C)/12509/2025 WP(C)/9062/2025	TILOTTAMA BARAL VS STATE OF ODISHA	MALAYA KUMAR MOHANTY VS	// 0 //

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182	D-WP(C)/8175/2025 WP(C)/9063/2025	PRABATI MANDAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
183	D-WP(C)/12531/2025 WP(C)/9064/2025	RABINDRA KUMAR NAYAK VS UNION OF INDIA	KASINATH PATNAIK VS	// 0 //
184	D-WP(C)/12423/2025 WP(C)/9065/2025	SATRUGHAN TANTDI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
185	D-WP(C)/12204/2025 WP(C)/9066/2025	BISWANATH DHAL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
186	D-WP(C)/10823/2025 WP(C)/9067/2025	JYOTSNA RANI LENKA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
187	D-WP(C)/12591/2025 WP(C)/9068/2025	FIRDOUS NARSIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
188	D-WP(C)/12429/2025 WP(C)/9069/2025	M.LOVA DARA RAJU @ M.L.D.RAJU VS COMMANDANT GENERAL, HOME GUARDS, ODISHA, CUTTACK	SIDHARTHA MISHRA VS	// 0 //
189	D-WP(C)/12533/2025 WP(C)/9070/2025	SRINIBAS PRASAD VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
190	D-WP(C)/12336/2025 WP(C)/9071/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	VS	// 0 //
191	D-WP(C)/12523/2025 WP(C)/9072/2025	SHRAVANA KUMAR GARDIA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
192	D-WP(C)/12535/2025 WP(C)/9073/2025	RADHA BALLABH MISHRA VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
193	D-WP(C)/11512/2025	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	//

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	WP(C)/9074/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/12525/2025 WP(C)/9075/2025	BIPRA CHARAN MOHANTY @ BIPRA KUMAR MOHANTY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
195	D-WP(C)/12547/2025 WP(C)/9076/2025	SUSIL KUMAR PATEL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
196	D-WP(C)/10946/2025 WP(C)/9077/2025	DHARMENDRA CHAUDHARY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
197	D-WP(C)/12541/2025 WP(C)/9078/2025	B.KALABATI PATRA VS STATE TRANSPORT AUTHORITY ODISHA	DEBASIS MOHAPATRA VS	// 0 //
198	D-WP(C)/12722/2025 WP(C)/9079/2025	DEVI PRASAD PATTANAYAK VS CANARA BANK, SAHEED NAGAR BRANCH, BBSR	CHOUDHURY SATYAJIT MISHRA VS	// 0 //
199	D-WP(C)/12551/2025 WP(C)/9080/2025	GANANATH KHARSEL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
200	D-WP(C)/12545/2025 WP(C)/9081/2025	CHIRANJIB BISWAL VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	BISWAJIT NAYAK VS	// 0 //
201	D-WP(C)/12612/2025 WP(C)/9082/2025	PRATAP CHANDRA DAS VS STATE OF ODISHA	SAILESH DAS VS	// 0 //
202	D-WP(C)/12654/2025 WP(C)/9083/2025	KALPATARU JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
203	D-WP(C)/12577/2025 WP(C)/9084/2025	AMBUJA INTERNATIONAL, CUTTACK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
204	D-WP(C)/12656/2025 WP(C)/9085/2025	KALPATARU JENA VS	ARJUNA CHARANA BEHERA VS	// 0

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205	D-WP(C)/12644/2025 WP(C)/9086/2025	STATE OF ODISHA KRUPASINDHU SWAIN VS	BIPIN KUMAR NAYAK VS	// // 0
206	D-WP(C)/11866/2025 WP(C)/9087/2025	STATE OF ODISHA SUBHRAKANT SAMAL VS	SANJAYA KUMAR PATRI VS	// // 0
207	D-WP(C)/12522/2025 WP(C)/9088/2025	COLLECTOR, KENDRAPARA BIJAY KUMAR NAYAK VS	BIPIN KUMAR NAYAK VS	// // 0
208	D-WP(C)/12706/2025 WP(C)/9089/2025	STATE OF ODISHA SABITA MANJARI BEHERA VS	LALIT KUMAR MAHARANA VS	// // 0
209	D-WP(C)/12618/2025 WP(C)/9090/2025	STATE OF ODISHA GOURANGA CHARAN JENA VS	SRINIBASH SATAPATHY VS	// // 0
210	D-WP(C)/12444/2025 WP(C)/9091/2025	STATE OF ODISHA NIHARKANTA PRAHARAJ VS	ANJAN KUMAR BISWAL VS	// // 0
211	D-WP(C)/12526/2025 WP(C)/9092/2025	STATE OF ODISHA ASHOK NAIK VS	SAGARIKA SAHOO VS	// // 0
212	D-WP(C)/12536/2025 WP(C)/9093/2025	STATE OF ODISHA CHIRANJIB BISWAL VS	BISWAJIT NAYAK VS	// // 0
213	D-WP(C)/11893/2025 WP(C)/9094/2025	TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR UMASANKAR PUROHIT VS	JYOTIRMAY GUPTA VS	// // 0
214	D-WP(C)/12546/2025 WP(C)/9095/2025	STATE OF ODISHA CHANDRA AGRAWAL VS	SUBODH KUMAR MOHANTY VS	// // 0
215	D-WP(C)/12537/2025 WP(C)/9096/2025	COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI SARMILA PATTNAYAK VS	CHANDAN KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/12708/2025 WP(C)/9097/2025	BIKRAMADITYA SATPATHY VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
217	D-WP(C)/12447/2025 WP(C)/9098/2025	HARIKRUSHNA PANIGRAHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
218	D-WP(C)/12540/2025 WP(C)/9099/2025	CHIRANJIB BISWAL VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	BISWAJIT NAYAK VS	// 0 //
219	D-WP(C)/12652/2025 WP(C)/9100/2025	UTTAM KUMAR PATRA VS PUNJAB NATIONAL BANK,BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
220	D-WP(C)/12521/2025 WP(C)/9101/2025	SANGHAMITRA DARJEE VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
221	D-WP(C)/12663/2025 WP(C)/9102/2025	M/S MAA TARINI ENTERPRISES, BALASORE VS MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI	PANKAJ KHANDELWAL VS	// 0 //
222	D-WP(C)/12717/2025 WP(C)/9103/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.,BBSR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
223	D-WP(C)/12622/2025 WP(C)/9104/2025	DHURBA CHARAN JENA VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
224	D-WP(C)/12641/2025 WP(C)/9105/2025	DHIRENDRA KUMAR DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// 0 //
225	D-WP(C)/12719/2025 WP(C)/9106/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.,BBSR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
226	D-WP(C)/12715/2025 WP(C)/9107/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
227	D-WP(C)/12716/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., BBSR	RAJJEET ROY	//

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	WP(C)/9108/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/12626/2025 WP(C)/9109/2025	SARAT KUMAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
229	D-WP(C)/12596/2025 WP(C)/9110/2025	GANESWAR MAJHI VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
230	D-WP(C)/11737/2025 WP(C)/9111/2025	M/S. ESSKAY MACHINERY PRIVATE LTD, BBSR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	DEBASISH HAZRA VS	// 0 //
231	D-WP(C)/12527/2025 WP(C)/9112/2025	SUBASH CHANDRA PANIGRAHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
232	D-WP(C)/12645/2025 WP(C)/9113/2025	DR. RAJALAXMI BEURA VS VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (OUAT), BBSR	NILAMADHAB SARKAR VS	// 0 //
233	D-WP(C)/12648/2025 WP(C)/9114/2025	DR. PRIYAMBADA NAIK VS THE COMMISSIONER-CUM-SECRETARY, HIGHER EDU. DEPT., GOVT. OF ODISHA	RAJJEET ROY VS	// 0 //
234	D-WP(C)/12619/2025 WP(C)/9115/2025	NRUSINGH CHARAN JENA VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
235	D-WP(C)/12601/2025 WP(C)/9116/2025	DR.MADHUSUDAN MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
236	D-WP(C)/12602/2025 WP(C)/9117/2025	BHAJA GOBINDA ROUTRAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
237	D-WP(C)/11568/2025 WP(C)/9118/2025	BISWAJIT MOHAPATRA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD., OMFED, BBSR	SRIKAR KUMAR RATH VS	// 0 //
238	D-WP(C)/12571/2025 WP(C)/9119/2025	BIPIN BIHARI DAS VS	AKSHAYA KUMAR SAHOO VS	// 0

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239	D-WP(C)/12610/2025 WP(C)/9120/2025	STATE OF ORISSA SUMAN MINZ VS	BIBHU PRASAD DAS VS	// // 0
240	D-WP(C)/8887/2025 WP(C)/9121/2025	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	SAMEER KUMAR DAS VS	// // 0
241	D-WP(C)/12574/2025 WP(C)/9122/2025	STATE OF ODISHA M/S. PRASANTA SAHU, KALAHANDI VS	ABHILASH MISHRA VS	// // 0
242	D-WP(C)/12354/2025 WP(C)/9123/2025	STATE OF ODISHA ODISHA RAJYA ROGI ADHIKAR MANCHA, CUTTACK VS	KAMALAKANTA MOHANTY VS	// // 0
243	D-WP(C)/11824/2025 WP(C)/9124/2025	STATE OF ODISHA SANTOSH BHUYAN VS	DHANESWAR BEHERA VS	// // 0
244	D-WP(C)/11839/2025 WP(C)/9125/2025	STATE OF ODISHA SUDHANSU SEKHAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0
245	D-WP(C)/12394/2025 WP(C)/9126/2025	STATE OF ODISHA SURYAKANTI BIHARI VS	SATYA NARAYAN MISHRA 4 VS	// // 0
246	D-WP(C)/12446/2025 WP(C)/9127/2025	STATE OF ODISHA M/S.SHREEJI ISPAT LTD., BBSR VS	BIBHUTI BHUSAN PANDA VS	// // 0
247	D-WP(C)/12490/2025 WP(C)/9128/2025	CT AND GST OFFICER, CUTTACK-II M/S. NABAJUGA EDUCATIONAL AND CHARITABLE TRUST., KHORDA VS	KAJAL SAHOO VS	// // 0
248	D-WP(C)/12686/2025 WP(C)/9129/2025	UNION OF INDIA LAXMINARAYAN SAHOO VS	BIJAY KUMAR MISHRA VS	// // 0
249	D-WP(C)/12638/2025 WP(C)/9130/2025	PROJECT DIRECTOR NHAI, PAHAL, BBSR RABI MAJHI VS	SAURAV TIBREWAL VS	// // 0
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250	D-WP(C)/12707/2025 WP(C)/9131/2025	DIPTI RANJAN NAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
251	D-WP(C)/11698/2025 WP(C)/9132/2025	TRILOCHAN BHUYAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
252	D-WP(C)/12342/2025 WP(C)/9133/2025	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
253	D-WP(C)/12566/2025 WP(C)/9134/2025	MANAS DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
254	D-WP(C)/12611/2025 WP(C)/9135/2025	MD. QAISERUJJAMAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
255	D-WP(C)/12578/2025 WP(C)/9136/2025	SAYED FAYAZ ALI VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	BHABANI SANKAR MISHRA VS	// 0 //
256	D-WP(C)/7710/2025 WP(C)/9137/2025	HIRANAKSYA ACHARYA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
257	D-WP(C)/12123/2025 WP(C)/9138/2025	AKHILA KARNA VS LAND ACQUISITION ZONE OFFICER, BOUDH	SUSHANTA KUMAR JOSHI VS	// 0 //
258	D-WP(C)/12669/2025 WP(C)/9139/2025	BIKASH CHANDRA PATNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
259	D-WP(C)/12143/2025 WP(C)/9140/2025	SUDHIR KUMAR PANDA VS LAND ACQUISITION ZONE OFFICER, BOUDH	SUSHANTA KUMAR JOSHI VS	// 0 //
260	D-WP(C)/12671/2025 WP(C)/9141/2025	PURI GANTUA NIJOG, SHREE GOPINATH DEB, PURI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
261	D-WP(C)/12499/2025	BIJAY KUMAR BEHERA	KALBALYA PANDA	//

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	WP(C)/9142/2025	VS TPCODL	VS	0 //
262	D-WP(C)/12428/2025 WP(C)/9143/2025	SANGRAM KESHARI BEHERA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
263	D-WP(C)/12799/2025 WP(C)/9144/2025	SANTANU KUMAR PUHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
264	D-WP(C)/11696/2025 WP(C)/9145/2025	SWARANALATA SAMAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
265	D-WP(C)/12687/2025 WP(C)/9146/2025	DEBENDRA NATH MAHATO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
266	D-WP(C)/12529/2025 WP(C)/9147/2025	M/S. OMKARA REALTY, CUTTACK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
267	D-WP(C)/12647/2025 WP(C)/9148/2025	HARIPRIYA MOHANTA VS COLLECTOR MAYURBHANJ	NIRANJAN LENKA VS	// 0 //
268	D-WP(C)/12761/2025 WP(C)/9149/2025	PRAMILA SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
269	D-WP(C)/12640/2025 WP(C)/9150/2025	TIKESWAR NAIK @ NAYAK VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
270	D-WP(C)/12438/2025 WP(C)/9151/2025	SUJATA JENA VS SECY, CUTTACK DEVELOPMENT AUTHORITY, ARUNODAYA VAVAN, CUTTACK	RABI NARAYAN BEHERA VS	// 0 //
271	D-WP(C)/12179/2025 WP(C)/9152/2025	TIKINA BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
272	D-WP(C)/12555/2025 WP(C)/9153/2025	CHIRANJIB BISWAL VS	BISWAJIT NAYAK VS	// 0

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273	D-WP(C)/12681/2025 WP(C)/9154/2025	TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR MAMATA PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
274	D-WP(C)/11358/2025 WP(C)/9155/2025	RABINDRA KUMAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
275	D-WP(C)/9945/2025 WP(C)/9156/2025	DR.ABHIMANYU BHUYAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
276	D-WP(C)/12685/2025 WP(C)/9157/2025	JATINDRA NATH NAIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()
277	D-WP(C)/12573/2025 WP(C)/9158/2025	DINESH KUMAR RANA VS STATE OF ORISSA	MANORANJAN PADHI VS	// ()
278	D-WP(C)/11359/2025 WP(C)/9159/2025	SARBESWAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
279	D-WP(C)/12307/2025 WP(C)/9160/2025	M/S. HARENDRA BARAL, CUTTACK VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// ()
280	D-WP(C)/9056/2025 WP(C)/9161/2025	A. RAMA KRISHNA ACHARY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
281	D-WP(C)/11739/2025 WP(C)/9162/2025	RABINDRA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
282	D-WP(C)/10645/2025 WP(C)/9163/2025	MD NAYEEM @ MAHAMMAD NAYEEM VS UNION OF INDIA	PRAKASH CHANDRA MISHRA VS	// ()
283	D-WP(C)/12677/2025 WP(C)/9164/2025	MRUTUNJAYA PATTANAIAK VS STATE OF ODISHA	KAIBALYA PANDA VS	// ()

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284	D-WP(C)/12808/2025 WP(C)/9165/2025	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
285	D-WP(C)/12304/2025 WP(C)/9166/2025	SUNITA PADHI VS COLLECTOR CUM DISTRICT MAGISTRATE GANJAM, CHHATRAPUR, GANJAM	SARAT CHANDRA MEKAP VS	// () //
286	D-ABLAPL/9351/2025 ABLAPL/3594/2025	SUKANT MARTHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /117 /2025 () //
287	D-ABLAPL/8209/2025 ABLAPL/3595/2025	MANAS BISWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHARMASALA /478 /2023 () //
288	D-ABLAPL/9430/2025 ABLAPL/3596/2025	SHAIK ZAKIR HUSSEN VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA P.S. /117 /2025 () //
289	D-ABLAPL/9352/2025 ABLAPL/3597/2025	WAHEDA BEGUM VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BHADRESWAR /50 /2025 () //
290	D-ABLAPL/8707/2025 ABLAPL/3598/2025	AKASH KUMAR BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /48 /2025 () //
291	D-ABLAPL/8775/2025 ABLAPL/3599/2025	AKHILESH PRASAD VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /39 /2025 () //
292	D-ABLAPL/9438/2025 ABLAPL/3600/2025	DHUNA BEHERA @ JHUNA BEHERA VS STATE OF ODISHA	SIDDHARTH SAMAL VS	PURI SADAR /154 /2025 () //
293	D-ABLAPL/8795/2025 ABLAPL/3601/2025	KRUSHNA PAIKERA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	DHENKANAL SADAR /117 /2025 () //
294	D-ABLAPL/9353/2025 ABLAPL/3602/2025	JYOTIRANJAN SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /117 /2025 () //
295	D-ABLAPL/9446/2025	LALIT KUMAR SAHOO	PRASANTA KUMAR NANDA	INFOCITY PS /74 /2025

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	ABLAPL/3603/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/8875/2025 ABLAPL/3604/2025	GOBINDA MARTHA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KHURDA P.S. /117 /2025 () //
297	D-ABLAPL/9241/2025 ABLAPL/3605/2025	SUDAN PALATASINGH VS STATE OF ODISHA	GOPINATH MISHRA VS	TUMUDIBANDHA /169 /2024 () //
298	D-ABLAPL/9450/2025 ABLAPL/3606/2025	TRILOCHAN PRUSTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /230 /2025 () //
299	D-ABLAPL/9136/2025 ABLAPL/3607/2025	AMAR RAJAK VS STATE OF ODISHA	S.S.RAY (2) VS	BARBIL /62 /2025 () //
300	D-ABLAPL/8964/2025 ABLAPL/3608/2025	RUPAK SETHI @ GAGAN SETHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	ALAKUNDA /30 /2025 () //
301	D-ABLAPL/9451/2025 ABLAPL/3609/2025	PAPU @ BURHAN AHMED VS STATE OF ODISHA	SK. ZAFARULLA VS	KHANTAPADA /67 /2025 () //
302	D-ABLAPL/9145/2025 ABLAPL/3610/2025	MIRZA ABID ALLI BEG @ MIRZA AABID ALI BAIG VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BALASORE TOWN /43 /2025 () //
303	D-ABLAPL/8967/2025 ABLAPL/3611/2025	DANIAL MAHURIYA @ DANIEL MAHURIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE SADAR /302 /2024 () //
304	D-ABLAPL/9249/2025 ABLAPL/3612/2025	SK OSIM VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /59 /2025 () //
305	D-ABLAPL/9463/2025 ABLAPL/3613/2025	MANAS PALLEI VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	SABARANG /58 /2025 () //
306	D-ABLAPL/9297/2025 ABLAPL/3614/2025	PRATIK KUMAR CHOUHAN VS	SUKUMAR KALYAN VS	MAHILA P.S. BUXIBAZAR /49 /2025 ()

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307	D-ABLAPL/9300/2025 ABLAPL/3615/2025	STATE OF ODISHA MD.QUMURUL HAQUE @ SAYAN VS	RAGHUNATH BISWAL VS	// CDA-II /1 /2025 ()
308	D-ABLAPL/9312/2025 ABLAPL/3616/2025	STATE OF ODISHA BHIMASEN KANDI @ BHIMASENA VS	AKASH BHUYAN VS	// / /0 J.M.F.C.,NIMAPARA(Puri)
309	D-ABLAPL/9382/2025 ABLAPL/3617/2025	STATE OF ODISHA KALYAN PATRA VS	BISWARANJAN DALAI VS	2(A)CC/0000041/2025 BALIKUDA /43 /2025 ()
310	D-ABLAPL/9470/2025 ABLAPL/3618/2025	STATE OF ODISHA T.SATISH RAO VS	MANAS KUMAR CHAND VS	// GOPALPUR /87 /2025 ()
311	D-ABLAPL/9447/2025 ABLAPL/3619/2025	STATE OF ODISHA KRUSHNA BISOYI VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /206 /2022 ()
312	D-ABLAPL/9476/2025 ABLAPL/3620/2025	STATE OF ODISHA CHINMAYAA CHIRANJEEVE BISWAL VS	LAMBODOR ACHARI VS	// CHHEND /227 /2024 ()
313	D-ABLAPL/9448/2025 ABLAPL/3621/2025	STATE OF ODISHA SUSIL KUMAR GHADEI VS	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /117 /2025 ()
314	D-ABLAPL/9481/2025 ABLAPL/3622/2025	STATE OF ODISHA SUBRAJIT MOHAPATRA VS	BHABANI SANKAR MISHRA VS	// RAGHUNATHPUR /36 /2025 ()
315	D-ABLAPL/9484/2025 ABLAPL/3623/2025	STATE OF ODISHA PRABHAKAR MOHANTY @ PRAVAKAR MOHANTY VS	BHABANI SANKAR MISHRA VS	// DHARMASALA /26 /2025 ()
316	D-ABLAPL/9449/2025 ABLAPL/3624/2025	STATE OF ODISHA JAGADISH PRADHAN @ JAGU VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /172 /202 ()
317	D-ABLAPL/8443/2025 ABLAPL/3625/2025	STATE OF ODISHA MAHBUB ANSARI VS STATE OF ODISHA	RAMESH SAHOO VS	// / /0 J.M.F.C.PANPOSH(Sundargarh) 2(B)CC/0000005/2024

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318	D-ABLAPL/9459/2025 ABLAPL/3626/2025	AMIT KUMAR MISHRA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	SABARANG /69 /2025 () //
319	D-ABLAPL/8962/2025 ABLAPL/3627/2025	PITABAS BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /81 /2025 () //
320	D-ABLAPL/9228/2025 ABLAPL/3628/2025	MD. ABDUL RAHIM VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA P.S. /117 /2025 () //
321	D-ABLAPL/9461/2025 ABLAPL/3629/2025	AMIYA RANJAN MISHRA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	SABARANG /69 /2025 () //
322	D-ABLAPL/9354/2025 ABLAPL/3630/2025	SOUMYA RANJAN ROUT @ DEBU VS STATE OF ODISHA	DEBASISH PATNAIK VS	CHOUDWAR /164 /2025 () //
323	D-ABLAPL/9299/2025 ABLAPL/3631/2025	RAGHUNATH MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /76 /2025 () //
324	D-ABLAPL/9356/2025 ABLAPL/3632/2025	GOURANGA SUTAR VS STATE OF ODISHA	DEBASISH PATNAIK VS	BARANGA /150 /2025 () //
325	D-ABLAPL/9321/2025 ABLAPL/3633/2025	DHUSASAN JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	SATYABADI /90 /2025 () //
326	D-ABLAPL/9326/2025 ABLAPL/3634/2025	DIBYA RANJAN BISOI @ BISHOI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	REMUNA /52 /2025 () //
327	D-ABLAPL/9494/2025 ABLAPL/3635/2025	ROHITA ROUT VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /90 /2025 () //
328	D-ABLAPL/9465/2025 ABLAPL/3636/2025	CHINMAYA BEHERA @ TULU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /59 /2025 () //
329	D-ABLAPL/9513/2025	SHASADHAR MALIK	DEBASISH SAMAL	DHAMNAGAR /106 /2025

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	ABLAPL/3637/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/9466/2025 ABLAPL/3638/2025	LAXMIDHAR GARANAYAK @ LAXMIDHAR BARIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /179 /2025 () //
331	D-ABLAPL/9515/2025 ABLAPL/3639/2025	SUSANTA KUMAR SHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /96 /2025 () //
332	D-ABLAPL/5681/2025 ABLAPL/3640/2025	PRAHALAD CHANDRA DAS VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	PARADEEP LOCK /35 /2025 () //
333	D-ABLAPL/9516/2025 ABLAPL/3641/2025	RAM CHANDRA BEHERA @ RAM KUMAR BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /205 /2025 () //
334	D-ABLAPL/9520/2025 ABLAPL/3642/2025	ARAKSHITA SWAIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	BALIKUDA /564 /2024 () //
335	D-ABLAPL/9487/2025 ABLAPL/3643/2025	MANU @ NARAHARI SETHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUJANGA /100 /2025 () //
336	D-ABLAPL/9473/2025 ABLAPL/3644/2025	SUBHENDU PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /471 /2024 () //
337	D-ABLAPL/9521/2025 ABLAPL/3645/2025	PADO @ PADMANAV PODH VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /118 /2025 () //
338	D-ABLAPL/9522/2025 ABLAPL/3646/2025	MAKARDWAJ DAS @ MAKARDHWAJ DASH VS STATE OF ODISHA	SAROJ KU. MISHRA VS	KANTAMAL /24 /2025 () //
339	D-ABLAPL/9174/2025 ABLAPL/3647/2025	GILA NAIK @ BIKRAM NAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	RASOL /18 /2025 () //
340	D-ABLAPL/9541/2025 ABLAPL/3648/2025	SARBESWAR NAYAK VS	SUSANTA KUMAR BARAL VS	CAPITAL P.S. /100 /2025 ()

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341	D-ABLAPL/9512/2025 ABLAPL/3649/2025	STATE OF ODISHA PITAMBAR JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SOSO /50 /2025 () //
342	D-ABLAPL/9532/2025 ABLAPL/3650/2025	NANDLAL CHANDAN @ SANTOSH CHANDAN @ NANDALAL CHANDAN VS STATE OF ODISHA	RAJJEET ROY VS	DEOGAON /61 /2025 () //
343	D-ABLAPL/9549/2025 ABLAPL/3651/2025	STATE OF ODISHA SK. AISAN @ AHSAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /515 /2024 () //
344	D-ABLAPL/9566/2025 ABLAPL/3652/2025	STATE OF ODISHA PRAMOD DAS @ PRAMOD KUMAR DAS VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	KUCHINDA /64 /2025 () //
345	D-ABLAPL/9536/2025 ABLAPL/3653/2025	STATE OF ODISHA RISAB NAIK @ RISHAB NAIK @ RESHAB NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /283 /2023 () //
346	D-ABLAPL/9562/2025 ABLAPL/3654/2025	STATE OF ODISHA SAROJINI MOHANTY VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	MARINE PENTHAKATA /108 /2024 () //
347	D-ABLAPL/9585/2025 ABLAPL/3655/2025	STATE OF ODISHA BINATI MISHRA @ BINATI DIBYA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /76 / () //
348	D-ABLAPL/9564/2025 ABLAPL/3656/2025	STATE OF ODISHA MADHABANANDA BISWAL @ MADHABA BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000090/2021
349	D-ABLAPL/9110/2025 ABLAPL/3657/2025	STATE OF ODISHA AMIR KUMAR SARU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /27 /2025 () //
350	D-ABLAPL/9383/2025 ABLAPL/3658/2025	STATE OF ODISHA LIPA @ BICHITRA SWAIN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JAGATPUR /141 /2025 () //
351	D-ABLAPL/8717/2025 ABLAPL/3659/2025	STATE OF ODISHA BIBEKANDA @ TIAN MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMACHANDRAPUR /586 /2024 () //

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352	D-ABLAPL/9571/2025 ABLAPL/3660/2025	DIPTIMA YEE MISHRA @ DIPA MISHRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /76 / ()//
353	D-ABLAPL/9560/2025 ABLAPL/3661/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	RAMACHANDI /20 /2025 () //
354	D-ABLAPL/8486/2025 ABLAPL/3662/2025	HEMANTA KUMAR MAHABHOI @ HEMANTA MAHABHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /104 /2025 () //
355	D-ABLAPL/9590/2025 ABLAPL/3663/2025	AKASH KUMAR DAS VS STATE OF ODISHA	SITIKANT MISHRA VS	RAGHUNATHPUR /104 /2024 () //
356	D-ABLAPL/8965/2025 ABLAPL/3664/2025	BAIDYANATH BAHALIA @ CHAGALA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PARADEEP MODEL /45 /2025 () //
357	D-ABLAPL/9596/2025 ABLAPL/3665/2025	KALICHARAN PRATIHARI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADSAHI /109 /2025 () //
358	D-ABLAPL/9328/2025 ABLAPL/3666/2025	GOPINATH BISOI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	REMUNA /52 /2025 () //
359	D-ABLAPL/9497/2025 ABLAPL/3667/2025	TUKUNA SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /276 /2025 () //
360	D-ABLAPL/9368/2025 ABLAPL/3668/2025	PAYAL @ PAYEL SARKAR VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	CAPITAL P.S. /93 /2025 () //
361	D-ABLAPL/8550/2025 ABLAPL/3669/2025	KAUSALYA MALLIK VS STATE OF ODISHA	HEMENDRA SAMAL VS	SALIPUR /89 /2025 () //
362	D-ABLAPL/9550/2025 ABLAPL/3670/2025	MITAN @ SATYASWARUP ROUTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BEGUNIA P.S. /102 /2025 () //
363	D-ABLAPL/9358/2025	MAHAMMAD NASIR	DEEPAK KUMAR PANI	BURLA /132 /2025

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	ABLAPL/3671/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/9575/2025 ABLAPL/3672/2025	NEHURU SAHU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KASHIPUR /37 /2025 () //
365	D-ABLAPL/9576/2025 ABLAPL/3673/2025	UMBARI MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KASHIPUR /37 /2025 () //
366	D-ABLAPL/9335/2025 ABLAPL/3674/2025	MANAS RAY SAHU VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	PALLAHARA /77 /2025 () //
367	D-ABLAPL/9331/2025 ABLAPL/3675/2025	SRITAM RATH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PURI SADAR /494 /2024 () //
368	D-ABLAPL/9366/2025 ABLAPL/3676/2025	NIKESH JAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SEA BEACH /55 /2025 () //
369	D-ABLAPL/9373/2025 ABLAPL/3677/2025	PUSPALATA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	TIRTOL /105 /2025 () //